

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).36460/2012

M/S PANTALOON RETAIL (INDIA) LTD.

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for exemption from filing O.T., stay, permission to file additional documents and prayer for interim relief and office report)

Date: 03/09/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Chandra Prakash, Adv.

For Respondent(s)

Mr Abhinav Kumar Malik, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 1 to 3 have failed to file counter affidavit despite final chance granted on the last date.

No further steps required to be taken in the matter. It be processed for listing before the Hon'ble Court as per rules.

		(M.A.SAYEED)	
		REGISTRAR	

hj